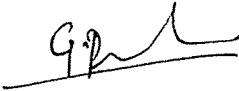



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 10/9/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/963/(IB)/2018
NAME OF THE PETITIONER(S) : ARJUN CHEMICALS PVT LTD
NAME OF THE RESPONDENT(S) : KARUR KCP PACKAGING LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
	For: E.K. Kumaresan G. PRABHU.	Corporate debtors.	
	ROHINI RAJASEKARAN	Care for Debtors	

ORDER

Counsel for petitioner present. Counsel for respondent present and filed vakalat and prayed for time for filing counter. At request, time is enlarged. Put up on 10.10.2018.


(S VIJAYARAGHAVAN)
Member (Technical)


(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

knp